the 10th February, 1993 and the 29th April, 1994, respectively and state:

(a) when the Rashtriya Kendriya
Vidyalaya Adhyapak Sangh (U) was replated by Rashtriya Kendriya Vidyalaya
Adhyapak Sangh (S);

(b) whether Rashtriya Kendriya Vidyalaya Adhyapak Sangh (S) had been asked to prove its qualifying membership-strength in accordance with KVS recognition rules;

(c) if so, whether the membership strength has since been proved; and

(d) if so, the details thereof and if not, the basis of centinuing its recognition and attached facilities?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION DEPTT. OF CULTURE) (KUM.

SELJA): (a) to (d) Kendriya Vidyalaya Sangathan has intimited that the 111 convention of the Rashtriya Kendriya Vidyalaya Adhyapak Sani;h (U) was held on 27th and 28th Nov., 1993 and as per the report of the Election Commissioner appointed by this Group. Shri Snkhhir Singh Malik was declared elected President of RKVAS(U) and the sufflx of this Association waa accordingly changed to Rashtriya Kendriya Vidyalaya Adhyapak Sangh (S).

The two groups of RKVAS are functioning as RKVAS(J) and RKVAS(S) and they have been provided facilities as given to other recognised Associations of KVS, temporarily, subject to the condition that the groups will prove their membership in accordance with the Rules.

Professional Managers tor Higher Educational Institutions

1763. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission has any proposals to develop professional managers for higher educational institutions in the country; and

(b) if so. the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION DEPTT. OF CULTURE) (KUM. SELJA): (a) No. Sir.

(b) Does not arise.

Demands of Kendriya Vidyalaya Sangathan Employees

1764. SHRI JALALUDIN ANSARI: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 4137 given in the Rajya Sabha on 22nd April, 1994 and state:

(a) whether the 16 demands categoliscd as "accepted" have since been implemented:

(b) if so, the detailed information with regard to each of these demands: and

(c) what has been the fate of other demands?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION DEPTT. OF CULTURE) (KUM. SELJA): fa) to (a) Demands of Kendriya Vidyalaya Sangathan Employees and Action Taken thereon.

S1 .	No.	Demand	Action taken
1		2	3
1.	Recent re their post	cruitment of PRTs., TGTs e ings.	Ac. and
2.	Declaratic recruitme	n of select panels regardin nt before issuing posting	g direct { Offices and Headquarters.
3.	of KVS a	of vacancies in Headquarter ad Regional Offices as early a target schedule;	
4.		ng out of the entitled employ orth-East Region on comple	
5 .		of grievance cells in Headq Regional Offices:	uarters Orievance cells in Headquarters and Regio nal Offices have started functionin from May, 1994.
б.		in duty hours of chowkidar rence by Finance.	s subject Kendriya Vidyalaya Sangathan has accep ed this demand.
7.	higher po	of ad hoc service for promot st as per the Department of ining instructions.	ion to Neessary action already taken as per Person- Deptt. of Personnel & Training instruc- tions.
8.	the teache	tion of willingness while pos rs rendered 'surplus' against ength in a Vidyalaya:	
9.		ation of Group Insurance So able to the employees of	
).	Review of Audit Offi	recruitment rales for the po- cer;	st of The KVS has already decided to place th matter before its Board of Governors.
1.		g work-study for Hqrs., a ices to reassess the staff requ	
2.		on of additional staff quarte lers, and R.Os, staff wherev ilable;	
	teachers of now appro against lev	ing the policy of appointm a d hoc/part-time basis. H wed the appointment of ta- rel/short term vacancies w contractual basis;	OG has policy of appointment of teacher eachers against leave/short term vacancies of
. 1	Re-orientat ment of A	ion of existing system of ap MAS;	point- Instructions have been issued for implement monting revised Medical Attendant facil tics w.c.f. May, 1994.

1	2	3
15.	Convening of JMC meeting and expaditing the progress of implementing the decisions taken in JCM;	Meeting of JCM was held in September 1994.
16.	Grant of over-time allowance to Group 'D' employees wherever permissible as per the en- titlement;	OTA is admissible to Group 'D' employees in KVS as per rules.
Den	ands which were examined further :	- New Arr
1.	Posting of Group 'D' employees as LDC after they acquire some miniumm marks in the competitive examination;	The matter was examined in light of Govt. instructions. The admissible concession has already been extended to the employ- ees concerned in KVS by issue of necessary instructions.
2.	Introduction of new elective subjects at $+2$ stage;	K.V.S. has already constituted a Committee to examine this issue.
3.	Extenssion of CGHS facilities to all employees of K.V.S.	Directorate of CGHS has declined this due to constraint of resources. The staff who are not being covered by CGHS are being provided medical re-imbursement as per rules.

Demands not accepted.

- 1. Revival of transfer committee with employees' representative in the committee:
- 2. Instituation of high-level enquiry against senior officers of the Sangathan;
- 3. Introduction of 5 days week in Kendriya Vidyalaya;
- Representation of employees' associations' nominees on the proposed recruitment board for Kendriya Vidyalaya Sangathan;
- 5. Grant of time-bound promotion after eight years of service to Group 'D' employees.
- 6. Promotion of Group 'D' employees to the post of LDCs to the tune of 25 % of the vanacies.

Recommendations made by Kothari Commission

1765. SHRI DILIP SINGH JUDEV: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) the main recommendations made by the Kothari Commission on Education;

(b) the steps/measures taken by Government to implement them;

(c) whether all recommendations have been implemented; and

(d) if not, the reasons therefor and the time by when these are likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE) (KUM. SELJA): (a) The report of the Kothari Commission (1956-66) contains the summary of recommendations. Copy of the report was laid on the table of the House on 29th August, 1996.

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(b) to (d) In 1985-86, the government reviewed the implementation of education policy since the Kothari Commission and came up with a new National Policy on Education (.NPE), which was approved by Parliament in May, 1986. This policy has been up-dated in 1992 and the Revised Policy Formulations were tabled in Rajya Sabha on 7th May, 1992.